

F.No. 42(15)/PF-S/2026-27
GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF EXPENDITURE
RAJYA SABHA

UNSTARRED QUESTION NO. 1828

Answered on Tuesday, August 4, 2026/ 13 Shravana, 1948 (Saka)

Fair Allocation of SASCI Funds to Maharashtra

1828. Shri Sanjay Raut:

Will the Minister of FINANCE:

be pleased to state:

- (a) whether Government has assessed if Maharashtra's allocation under the Scheme for Special Assistance to States for Capital Investment (SASCI) is proportionate to its contribution to India's GDP, manufacturing output and tax revenues;
- (b) the details of funds allocated, sanctioned, released and utilised by Maharashtra since 2020-21, year-wise;
- (c) whether any independent audit has evaluated if SASCI has created additional capital assets rather than substituting States' own capital expenditure; and
- (d) whether Government proposes to revise the allocation formula and enhance Maharashtra's share to address its growing infrastructure deficit and regional imbalances?

ANSWER

THE MINISTER OF STATE FOR FINANCE
(SHRI PANKAJ CHAUDHARY)

(a) Allocation under Part-I (Untied) and Part II of the Scheme for Special Assistance to States for Capital Investment (SASCI) 2026-27 is determined based on the State's share in Central taxes and duties as per the recommendations of the Finance Commission. In other reform-based parts of SASCI, the incentive provided is based on the reforms carried out by the State as prescribed in the scheme guidelines.

It has not been assessed if Maharashtra's allocation under SASCI is proportionate to its contribution to India's GDP, manufacturing output and tax revenues.

(b) The details of the funds allocated/sanctioned, released and utilized by the State of Maharashtra since 2020-21, year-wise is given below:

In Rs crores

S.No.	FY	Amount Sanctioned	Amount Released	Amount Utilized by Government of Maharashtra*
1	2020-21	514.00	514.00	502.73

2	2021-22	783.00	771.73	723.23
3	2022-23	6803.93	6744.16	5835.93
4	2023-24	7219.23	5376.31	5829.72
5	2024-25	8369.86	8063.08	7948.94
6	2025-26	11329.52	11367.23	11293.44
Total		35019.54	32836.51	32133.99

*As per the Utilization Certificate Provided by the State Government.

(c) No Independent audit has been carried out by Ministry of Finance to evaluate if SASCI has created additional capital assets rather than substituting States' own capital expenditure.

(d) No such proposal is under consideration of this Ministry.
